

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	CRLMC/0002076/2022	PRASANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	SAHASRA JYOTI NANDA VS SANGRAM DAS, S.C.(VIG.)	//0 () //
2	CRLMP/0001558/2022	SUNIL KUMAR MISHRA VS JUDGE, FAMILY COURT, BERHAMPUR	MANAS PATI VS	//0 () //
3	WA/0001038/2022	STATE OF ODISHA VS ABHAYA BEHERA	AMIYA KUMAR MISHRA, AGA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :30/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1354/2022 BLAPL/4642/2022	KAILASH DALEI @ KAILASH CHANDRA DALEI-MP	
2	2568/2022 WA/1038/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
3	2569/2022 WA/1038/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
4	2570/2022 WA/1038/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA